

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GOODWIN PACKPET PRIVATE LIMITED Date of Commencement of Liquidation: 11-01-2021; List of Stakeholders as on Date: 08-06-2022; Name of IP: Mr. Balakrishnan Baburajan; Process Number: 1; Last 5 digit of registration number: 11691

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				200000				NA
2	Liquidation costs incurred till date				1705247				NA
3	Secured financial creditors	1	73237162	1	72244417		992745		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	2777822	1	2617076		160746		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	7572370	1	4845743		2726627		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		3	83587354	3	81612483		3880118		